

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

(IB)-669(ND)2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2020**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s. M/s. Aarvanss Infrastructure Pvt. Ltd.**

**UNDER SECTION 7 OF IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

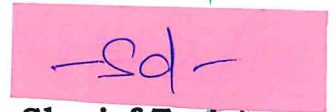
**Present : Mr. Nazia Parveen, Advocate for CoC/ FC**  
**Mr. Kamal Agarwal, RP**

**ORDER**

No time left, post the matter on 19.03.2020.



**(L.N. Gupta)**  
**Member (T)**



**(Ch. Mohd. Sharief Tariq)**  
**Member (J)**